

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1019
(To be answered on the 8th February 2024)**

CARGO AIRCRAFT AT GAYA

1019. SHRI VIJAY KUMAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government proposes to operate cargo aircraft from Gaya airport; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) and (b): With repeal of Air Corporation Act in March 1994, the Indian domestic aviation was totally deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to operate. Hence, it is up to the airline operator to consider the introduction of air services including freighter services to/ from any city in the country depending on their operational & commercial viabilities.
